

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 5 OF 2016 &  
IA NO. 531 OF 2016**

**Dated: 21<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Singareni Collieries Co. Ltd. ...Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan for R.1

Mrs. Swapna Seshadri  
Ms. Neha Garg for R.2

Ms. D. Bharathi Reddy for  
TSERC

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **24.04.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/sh*